

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

STARRED QUESTION NO:205  
ANSWERED ON:22.07.2014  
PROMOTION OF TOURISM  
Choudhary Col. (Retd) Sona Ram

**Will the Minister of TOURISM be pleased to state:**

- (a) the details of the schemes/projects being implemented for development and promotion of tourism in the country including Rajasthan;
- (b) the number of tourist visited annually and the revenue earned therefrom, State/UT-wise;
- (c) the amenities/facilities provided at tourist destinations and pilgrimage centres in the country particularly in Rajasthan; and
- (d) the fresh initiatives taken or proposed to be taken by the Government to promote tourism in the country?

**Answer**

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(SHRI SHRIPAD NAIK)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 205 ANSWERED ON 22.07.2014 REGARDING PROMOTION OF TOURISM

(a): The details of major Schemes are given in the Annexure-I. The number of projects and amount sanctioned during the last three years for all States/UTs including Rajasthan is given in the Annexure-II.

(b): The number of Domestic Tourist Visits (DTV) and Foreign Tourist Visits (FTV) to the States/Union Territories (UT) during 2011, 2012 and 2013 is given in Annexure-III. Ministry of Tourism (MOT) compiles data on Foreign Exchange Earnings (FEE) through tourism only at the national level. The FEEs for the years 2011, 2012 and 2013 are given below:-

Year	Amount (Rs. in Crore)
2011	77,591
2012	94,487
2013	1,07,671

(c): Development and promotion of tourism is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. The Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects under Centrally Sponsored Scheme viz. Project Infrastructure Development for Destination and Circuits (PIDDC) to various State Governments and Union Territory Administrations, including the State of Rajasthan, prioritized in consultation with them, as per the Scheme Guidelines, inter-se priority and subject to availability of funds.

At various project sites amenities are provided as per the State Government proposals for each project, which depends upon local requirement, fund availability, etc. and varies from project to project. However, the details of admissible amenities/components under this scheme are given at Annexure-IV.

(d): The promotion of tourism is a continuous process. Ministry of Tourism has taken various steps to boost Tourism in the Country. The details of the same are given at Annexure-V.